

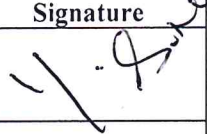
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.83/2017 In CA No.77/441/HDB/2016
NAME OF THE COMPANY	Prudential Sugar Corporation Limited
NAME OF THE PETITIONER(S)	Prudential Sugar Corporation Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	441

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. SURYANARAYANA	counsel for petitioner	suryacorporate.lawyer@ gmail.com 9849866556	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Enclosed Order Sheet

Sl.No3

CA No.83/2017 in CA No. 77/441/HDB/2016

Prudential Sugar Corporation Ltd

Date of hearing: 16.11.2017

Order

Heard Mr.Y.Suryanarayana, learned counsel for the Petitioner.

Clarifications sought by Bench today from Mr.Y.Suryanarayana, learned counsel for the Petitioner. Orders reserved.



Member (Technical)

RSN



Member (Judicial)